

Kotak Mahindra General Insurance Company Ltd. (Formerly Kotak Mahindra General Insurance Ltd.)
Registered Office: 27 BKC, C 27, G Block, Bandra Kurla Complex, Bandra East, Mumbai - 400051. Maharashtra, India.

KOTAK ERECTION ALL RISKS INSURANCE ENDORSEMENTS/ADDITIONAL COVERS

CESSATION OF WORK (EAR-57)

Attached to and forming part of the Policy No. _____

It is hereby understood and agreed that otherwise subject to terms, exclusions, provisions and conditions contained in the Policy or endorsed thereon, and subject to the Insured having paid the additional premium, exclusion (d) under General Exclusions to the Policy shall be replaced by the following wordings:

“d) any partial or total cessation of work exceeding 180 days of which the Company has not been notified”

The indemnity provided herein shall be subject to the limit of liability and deductible as specified in the Schedule.

In the event of partial or total cessation of work, the Insured shall use his diligence and do all things reasonably practicable to protect the insured property

UIN No. IRDAN152A0149V01201718